

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 502/252/ND/2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.07.2018.**

NAME OF THE COMPANY: M/s. Ess Ess Exim Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 252(1)


| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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| | Present: | | Counsel for the Petitioner | |
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ORDER

It is submitted on behalf of the appellant that the final orders of the DRAT in favour of the appellant have been filed by the way of additional documents. It is submitted that the assets of the company (shares) still exist with them. Let the statement of the holding by the depository be filed.

To come up on 7th August, 2018.


**(Ina Malhotra)
(Member (J))**